

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Civil Appeal No.452 of 2002

BALASUBRAMANIAN & ORS.

Appellant (s)

VERSUS

RAMAIAH THONDAMAN

Respondent(s)

Date: 14/12/2007 The matter was called on for Judgment today.

For Appellant (s) Mr. K. Ram Kumar, Adv.

For Respondent(s)

Hon'ble Mr. Justice P. Sathasivam pronounced the judgment of the Bench comprising Hon'ble Dr. Justice Arijit Pasayat and His Lordship.

Appeal is allowed in terms of signed judgment. No costs.

(Pardeep Kumar)
Court Master

(Radha R. Bhatia)
Court Master

(Signed reportable judgment is placed on the file)